

1	2	3	4	5	
		3.	Nellai Kattabomman	Ratnavel Subramaniam Educational Trust, Dindigul	1994
		4.	Madurai	Centre for Development and Communication Trust, Theni	1994
		5.	Kamrajar	Meyer's Trust, Madurai	
		6.	Tanjavur	Bhaktava Trust, Madras	1995
		7.	Chidambarnar	SCAD, Cheranedevi, Tirunelveli	1995
		8.	PMT	Tamilnadu University of Veterinary & Animal Science	1996
V.	Pondicherry	1.	Karaikal	Government of Pondicherry	1994

Foreign Nationals in the Country

*300 SHRI R. SAMBASIVA RAO :
SHRI KRISHAN LAL SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are about two million foreign nationals staying illegally in India and most of them are from Bangladesh;

(b) if so, whether the State Governments have been asked to identify the foreign nationals living in those States;

(c) whether the Centre has got a list of all the foreign nationals who are staying in India beyond their extension period;

(d) whether any concrete steps have been undertaken to extradite them; and

(e) whether any meetings between the Centre and the concerned States are being held to discuss the ways and means to sort out this issue?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (e) As the powers under the Foreigners Act, 1946 to identify, detect and deport foreign nationals residing illegally in various parts of the country have been entrusted to the State Governments/UT Administrations, such data is not centrally maintained. The Government is, however, aware of the problem of foreign nationals, including Bangladeshis, who enter India surreptitiously from the neighbouring countries and are

residing illegally in various parts of the country. Instructions have been issued to the State Governments/UT Administrations, from time to time, to intensify efforts to identify and deport such illegally staying foreign nationals. Coordination meetings are also being regularly held with the State Governments/UT Administrations in this regard.

Aerated Water

3110. SHRI PRATAP SINGH SAINI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the per capita consumption of aerated water in USA, Mexico, Iceland, Brazil, Argentina, Philippines, Pakistan, China and India; and

(b) the steps the Government propose to take to fuel the growth of the aerated water industry and increase the per capita consumption of aerated water in India?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) No authentic information is available on per capita consumption of aerated water in different countries.

(b) There is no specific fiscal proposal under consideration of the Government to fuel the growth of aerated water industry and to increase per capita consumption of aerated waters.

[Translation]

Kuki Tribes in Nagaland, Assam and Tripura

3111. SHRI SUSHIL CHANDRA : Will the Minister of HOME AFFAIRS be pleased to state: